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XI

ITEM NO.65

REGISTRAR COURT. 2

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C)

No(s). 21880/201

4

DIRECTOR UP RAJYA KRISHI UTPADAN MANDI PARISHAD AND ORS

Petitioner(s)

VERSUS

AMAR NATH INDUSTRIES AND ORS

Respondent(

s)

(with interim relief and office report)

Date : 12/05/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr.Suraj Singh,adv.
Mr. Pradeep Misra,Adv.

For Respondent(s)

Mr.Alok Kumar,adv.
Mr. Jitendra Kumar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the respondent Nos.1 & 2 seeks and is given
four weeks time as last chance to file the counter affidavit. The
respondent No.4 shall also be at liberty to file the
counter affidavit within the period provided above.

Four weeks time as last chance is given to the Ld.counsel for
the petitioners to comply with the terms of the order
dated 07.01.2015 of this Court.

List again on 31.08.2015.

(M K HANJURA

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Signature Not Verified

Registrar

SB

Digitally signed by
Sushma Kumari Bajaj

Date: 2015.05.14

16:09:19 IST

Reason: